

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL No. 103 of 2015 &
IA No. 156 of 2015**

Dated : 20th October, 2015

**Present : Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

**P.R. Singh, Executive Engineer,
Electricity Distribution Division, Kasganj ...Appellant(s)**

Versus

**M/s Greenland Fruit and Vegetables Pvt.
Ltd. & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Pradeep Misra

Counsel for the Respondent(s) : Mr. Shashi Lata Chauhan (Rep.)
for R-1

Mr. C.K. Rai

Mr. Paramhans for R.2

ORDER

State Commission has filed its reply. Pleadings are complete.

List the matter for hearing on **05.01.2016**.

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/mk